

PRINCIPAL DISTRICT & SESSIONS COURT, SALEM

BAIL LIST DATED : 21.10.2021

S. No	CMP. No.	Cr. No.	U/Section	Name of Police Station	Name of Counsel Tvl.	Date of remand	Days
Relaxation							
1	3894/2021	193/21	294(b), 324 and 506(ii) IPC	Thammampatty	P. Natarajan		
2	3895/2021	403/21	294(b), 323 and 506(i) IPC	Yethappur	P. Natarajan		
3	3896/2021	610/21	4(1)(a) and 4(1-A) TNP Act	PEW, Salem City	A. Karthikeyan		
4	3897/2021	137/21	294(b), 323, 324 and 506(ii) IPC	Thevoor	T. Kathervellu		
5	3898/2021	309/21	341, 392 and 397 IPC	Veeranam	B. Satheesh		
6	3899/2021	328/21	147, 148, 294(b), 323, 324, 506(ii) IPC and 4 of TNPWH Act	Magudanchavadi	S. Dharmendra		
7	3900/2021	345/21	147, 294(b), 323 and 506(i) IPC	Ammamet	M. Vijayakumar		
8	3901/2021	345/21	147, 294(b), 323 and 506(i) IPC	Ammamet	M. Vijayakumar		
9	3902/2021	418/21	294(b), 341, 342, 352, 506(ii) and 379 (NP) IPC	Mecheri	A. Karthikeyan		
10	3903/2021	153/21	294(b), 324 and 506(ii) IPC	Mecheri	A. Karthikeyan		
11	3904/2021	304/21	294(b), 302 and 506(ii) IPC	Mecheri	A.S. Anbu		
Condone Delay and Extension of Time							
12	3905/2021	115/21	Condone Delay	Karumalaikoodal	P. Sivaraman		
13	3906/2021	115/21	Extension of Time	Karumalaikoodal	P. Sivaraman		
14	3907/2021	640/21	Condone Delay	Deevattipatty	B.C. Subramanian		
15	3908/2021	640/21	Extension of Time	Deevattipatty	B.C. Subramanian		
16	3909/2021	542/21	Condone Delay	Annadhanapatty	K. Karthi		
17	3910/2021	542/21	Extension of Time	Annadhanapatty	K. Karthi		
Remand Bail							
18	3957/2021	175/21	294(b), 323, 324 and 506(ii) IPC	Malliyakarai	M. Rajasekar	17.09.21	35
19	3958/2021	390/13	307 r/w 34 IPC and 3(1), 5 of TNPPDL Act	Attur Rural	R. Vijayaraja	18.09.21	34
Aniticipatory Bail							
20	3811/2021	367/21	4(1)(i) and 4(1-A) TNP Act	Shevapet	P. Natarajan		
21	3888/2021	2/21	408, 420 IPC @ into 408, 420, 120(b) IPC	CCIW, Salem	K. Parthasarathy		
22	3959/2021	747/21	147, 294(b), 323, 387, 392 and 506(ii) IPC	Annadhanapatty	S. Subramani		
23	3960/2021	320/21	147, 148, 294(b), 323, 324, 506(ii) IPC and 4 of TNPWH Act	Attur Rural	P. Kannan		
24	3961/2021	340/21	294(b), 324 and 506(ii) IPC	Karipatty	R. Mani		
Return of Property							
S. No	CMP. No.	Cr. No. & C.P. No	U/Section	Name of Police Station	Name of Counsel Tvl.		
1	1034/2021	70/21	457 Cr.PC	Kondalampatty	P. Krishnamoorthy		
2	2436/2021	552/20 & 95/20	451 Cr.PC	Sankari	S. Dharmendra		
3	2614/2021	468/20 & 9/21	451 Cr.PC	Kolathur	P. Sivaraman		
4	2615/2021	77/21 & 746/20	451 Cr.PC	Edappadi	S. Dharmendra		
5	3012/2021	681/20 & 19/21	451 Cr.PC	Jalakandapuram	R. Raja		
6	3631/2021	534/19 & 70/20	451 Cr.PC	Konganapuram	G. Muralidharan		